POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF

BHOOMI INFRASTRUCTURES CORPORATION LIMITED ("BICL")

(Now known as Global Land Masters Corporation Limited)

Registered Office: Shop no. 1, Gole Market, Sai Road, Baddi, Himachal Pradesh, Pin Code-173205
Corporate Office: Unit 318-319, Indraprakash Building, Barakhamba Road, New Delhi - 110001
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The details subsequent to the completion of Offer made vide Public Announcement (PA) dated November 16, 2010 (Tuesday) and Corrigendum to PA dated May 11, 2011 (Wednesday) pursuant to and in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the 'Regulations') issued by **RR Investors Capital Services Pvt Ltd** (the 'Manager to the Offer') on behalf of **Lt. Col. (Retd.) S. S. Deswal** (referred to as **Acquirer 1**), **Mr. Virender Gandhi alias Dev Raj Gandhi**, (referred to as **Acquirer 2**), **Mr. Vijay Patel (NRI)**, (referred to as **Acquirer 3**) and **Mr. Rajiv Kashyap**, (hereinafter referred as **"Person Acting in Concert"** or the **"PAC"**) (hereinafter collectively referred to as **"Acquirers"**) to acquire 18,12,132 fully paid up equity shares having face value Rs. 10/- each, at a price of **Rs. 11.79/-** (Eleven Rupees and Seventy Nine Paise Only) per share (including interest of Rs. 1.79 per share) (**"Offer Price"**) in cash, representing upto 20% of the expanded paid-up and voting capital of **BHOOMI INFRASTRUCTURES CORPORATION LIMITED** (the 'Target Company' or 'BICL') {now known as GLOBAL LAND MASTERS CORPORATION LIMITED}.

1.	Name of the Target Company	BHOOMI INFRASTRUCTURES CORPORATION LIMITED
2.	Name of the Acquirers	Lt. Col. (Retd.) S. S. Deswal (referred to as Acquirer 1), Mr. Virender Gandhi alias Dev Raj Gandhi, (referred to as Acquirer 2), Mr. Vijay Patel (NRI), (referred to as Acquirer 3) and Mr. Rajiv Kashyap, (hereinafter referred as "Person Acting in Concert" or the "PAC")
3.	Name of Manager to the Offer	RR INVESTORS CAPITAL SERVICES PRIVATE LTD.
4.	Name of Registrar to the Offer	SKYLINE FINANCIAL SERVICES PRIVATE LTD.
5.	Offer Details a) Date of Opening of the Offer b) Date of Closure of the Offer	 May 16, 2011 June 6, 2011
6.	Details of the Acquisitions:	

Sr. No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	Offer Price	Rs. 11.79*/-		Rs. 11.79/-	
(ii)	Shareholding of Acquirers (No & % of the Total Paid up Equity Share Capital) before PA & Share Purchase Agreement:	692,700 (13.65%)		692,700 (13.65%)	
(iii)	Shares Acquired under Share Purchase Agreement (No & % of the Total Paid up Equity Share Capital):	257,900 (5.08%)		257,900 (5.08%)	
(iv)	Shares acquired in the Open Offer (No & % of the Total Expanded Paid up Equity Share Capital)	18,12,132 (20.00%)		9,27,800 (10.24%)	
(v)	Size of the Open Offer (No. of Shares multiplied by Offer Price per Share)	Rs. 2,13,65,036.28/-		Rs. 1,09,38,762.00/-	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any	Nil		Nil	
(vii)	Post Offer Shareholding of Acquirer (No & % of the Total Paid up Equity Share Capital) (ii+iii+iv+vi):	27,62,732 (54.46%)		18,78,400 (37.03%)	
(viii)	Pre & Post Offer Shareholding of	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	1. Existing Promoters (No & % of the Total Paid up Equity Share Capital)	9,50,600 (18.74%)	27,62,732 (54.46%)	9,50,600 (18.74%)	18,78,400 (37.03%)
	2. Public** (No & % of the Total Paid up Equity Share Capital)	41,22,600 (81.26%)	23,10,468 (45.54%)	41,22,600 (81.26%)	31,94,800 (62.97%)

* Offer price has been arrived at by adding the interest @ 10% per annum from 01st October 2010 till the date on which the payment to the shareholders has been made i.e. 21 June 2011 as per the revised activity schedule.
** Public does not includes Acquirer

7.	Status of Escrow Account, whether released or not	9,27,800 valid shares have been offered for acquisition under Open Offer. Hence Special Account has been opened and consideration amount for shares accepted under the Open Offer has been dispatched to respective shareholders. The balance amount retained in Escrow Account, with lien in favor of Manager to the Offer is in process and will be released shortly to the Acquirer.
8.	Payment of Interest, if any, to the shareholders along with the details thereof	Interest of Rs. 1.79 (Rupee One and Seventy Nine Paise Only) has been paid to all the shareholders who have tendered their shares under Open Offer. Interest is being calculated @ 10% for 628 days for delay in giving open offer.
9.	Status of Investor Complaints received, if any	One complaint was received and has been resolved

This Post Offer Public Announcement would also be available on SEBI's website at www.sebi.gov.in.

The Acquirers severally and jointly accept full responsibility for the information contained in this Post Offer Public Announcement and are responsible for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations, 1997.

Issued by Manager to the offer on behalf of the Acquirers

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Contact Person : Mr. Yogesh Agrawal
SEBI Registration No.: **INM 000007508**

ADVISOR TO THE OFFER

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Contact Person: Mr. Kulbhushan Parashar

Date : 22-June-2011
Place: New Delhi